

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 17

Dated Guwahati, the 22nd April, 2015

In partial modification of Order No. 38 dated 19th September, 2014, Hon'ble the Chief Justice (Acting) has been pleased to appoint Registrar (Judicial) in place of Jt. Registrar (Vigilance) as the Secretary of the Hon'ble Committee for Consideration of Shetty Commission's Recommendations on Revision of Pay Scale etc. of the Subordinate Courts' Staff of Assam.

By Order,

Sd/- H.K. Sarma
REGISTRAR GENERAL

Memo No.HC. III -23/ 2013/ 998-1014 / G dated 22nd April, 2015.

Copy to :-

1. The Registrar, (Vig./ Admn./Judl.) Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/Aizawl Bench, Aizawl.
3. The District & Sessions Judge, _____, Assam.
4. The Registrar -cum-P.S. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun, Arunachal Pradesh.
6. The Joint Registrar (_____), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
9. The Librarian - cum - Research Officer, Gauhati High Court, Guwahati.
10. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
11. The System Analyst, Gauhati High Court, Guwahati. He is to upload this Order in the website of Gauhati High Court.
12. The Superintendent (_____), Gauhati High Court, Guwahati.
13. The P.S. to Hon'ble Mr. / Mrs./ Dr. (Mrs.) Justice _____ Gauhati High Court, Guwahati.
14. The Court Officer, No.1, Gauhati High Court, Guwahati.
15. The Court Manager, Gauhati High Court, Guwahati.
16. The Chief Security Officer, Gauhati High Court, Guwahati.
17. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

No. 22/2015
REGISTRAR GENERAL

*Asstt. Secy
22-4-15*